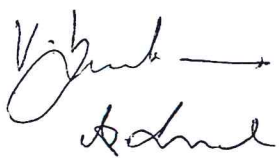



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/580//2018
NAME OF THE PETITIONER(S) : NURAY SPECIALITIES PVT LTD
NAME OF THE RESPONDENT(S) : NUTRA CHEMICALS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1	NUTRA CHEMICALS	T.V. Sureshkumar N.A. Srinivasan for Benicon Associates	
2.	Nuray chemicals	Gr. Padmanabha Counsel for Corporate Debtors	

ORDER

Counsel for Operational Creditor present. Counsel for Corporate Debtor present.
Both counsels prayed for time for making submissions. At request of both sides,
time is enlarged. Put up on 04.09.2018.

SV-
(S VIJAYARAGHAVAN)
Member (Technical)

SV-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)